

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
126/15	140/17	Hearing	391 394	Dharma Systems Pvt. Ltd.

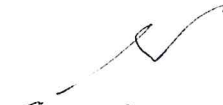
SL.NO.	NAME (IN CAPITAL)	DESIGNATION	PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<b>R. RASHMI SAGAR</b>	(Petitioner <input checked="" type="checkbox"/> Respondent)	08/03/2017		

Prema katti - LGC for RoE/RD



Counsel for petitioner Company is present. She requested time to file two sets of copies.

List it on 21.04.2017.

  
MEMBER (J)

  
MEMBER (T)